

The Minister of Commerce and Industry (Shri Morarji Desai): (a) Eight.

(b) The amounts paid to these institutions as grants and loans are as under:

Year	Grants (Rs.)	Loans (Rs.)
1954-55	4,73,513	9,68,000
1955-56	19,62,667	19,00,000
1956-57	45,41,969	37,51,500
<b>TOTAL</b>	<b>69,78,149</b>	<b>66,19,500</b>

(c) and (d). As regards grants for Khadi, the practice is that the institutions have to incur the expenditure out of their own funds, which is later reimbursed to them by the Khadi and Village Industries Commission on the basis of their actual output of work after verification of their claims.

As regards the utilisation of other grants and loans, audited accounts showing utilisation have not yet been received from all the institutions. Efforts are being made to obtain them. The extent to which such certificates remain outstanding, is indicated in the annual appropriation accounts. It will not be possible to obtain audited annual reports of these institutions, which are private organisations, for the purpose of laying them on the table of the House. They are required only to furnish utilisation certificates and audited statement of accounts of such amounts as were sanctioned to them through the All-India Khadi and Village Industries Board.

#### Blacksmithy Training Centres

74. Sardar Iqbal Singh: Will the Minister of Labour and Employment be pleased to state:

(a) the number of blacksmithy training centres opened in Punjab during 1955-56 and 1957-58;

(b) the places where these centres are located; and

(c) the number of students who have received or are receiving training in these centres?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). No such centres were opened in Punjab during the years 1955-56 and 1957-58. There were, however, three Training Centres in Punjab which imparted training in Blacksmithy during these years. These centres are located at Ferozepur, Jullundur and Rohtak.

(c) The number of students who have passed out was 39 and 36 in the years 1955-56 and 1957-58 respectively and in the end of December, 1957, 45 students were receiving training in Blacksmithy at these centres.

#### Rural Housing in Bombay

75. Shri Pangarkar: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether any amount has been allotted to Bombay for expenditure on rural housing during the Second Five Year Plan period; and

(b) if so, the amount allotted?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). A State-wise allocation of funds for Village Housing Projects for the entire Plan period is being determined and is likely to be communicated to all State Governments shortly. The allocation for Bombay for the current financial year is Rs. 5.25 lacs.

12 hrs.

#### DEATH OF SHRI N. SOMANA

Mr. Speaker: I have to inform the House of the sad demise of Shri N. Somana, who passed away in Mercara on the 25th January, 1958, at the age of 53 on account of heart attack.

Shri Somana was a Member of the First Lok Sabha from Coorg.

I am sure the House will join with me in conveying our condolences to the family of Shri Somana.

The House may stand in silence for a minute to express its sorrow.

The Members then stood in silence for a minute.

Shri Braj Raj Singh (Firozabad): May I know why it was not made yesterday?

Mr. Speaker: Because information was not received yesterday.

Shri Braj Raj Singh: Will action be taken against the District Magistrate concerned?

Mr. Speaker: Let us see. I am trying some method by which hon. Members will report to me. I expect normally the Leaders of various Groups will constantly be in touch with what happens to the Members of their party and inform us from time to time. Otherwise, from newspaper reports, the Secretariat gathers such information. If anything comes to my notice, I will certainly bring it up. There is no intention to delay or avoid reference at the earliest possible opportunity.

#### PAPERS LAID ON THE TABLE

##### STATEMENT CORRECTING REPLY GIVEN TO UNSTARRED QUESTION

The Minister of Commerce and Industry (Shri Morarji Desai): I beg to lay on the Table a copy of the statement correcting the reply given on the 10th December, 1957 to Unstarred Question No. 1420 regarding production of gur.

##### Statement

In the reply given to part (a) of the unstarred question No. 1420 answered in the Lok Sabha on the 10th December, 1957 the production of gur against Bombay State was stated as "236" thousand tons. The correct figures are, however, "235".

Information in respect of Rajasthan and Tripura, which was not given in the reply, is as follows:—

Rajasthan	— —	35
Tripura	— —	5

##### NOTIFICATION ISSUED UNDER ESSENTIAL COMMODITIES ACT

Shri Morarji Desai: I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of each of the following Notifications:—

(1) S.R.O. No. 2308, dated the 22nd October, 1955, containing the Cotton Control Order, 1955.

(2) S.R.O. No. 294, dated the 11th February, 1956 making certain further amendment to the Cotton Textiles (Control) Order, 1948.

(3) S.R.O. No. 1198, dated the 26th May, 1956, making certain further amendment to the Cotton Textiles (Control) Order, 1948.

(4) S.R.O. No. 1199, dated the 26th May, 1956, making certain further amendments to the Cotton Textiles (Control) Order, 1948.

(5) S.R.O. No. 1679, dated the 28th July, 1956, containing the corrigendum to the Ministry of Commerce and Industry Notification No. S.R.O. 1199, dated the 26th May, 1956.

(6) S.R.O. No. 2142, dated the 24th September, 1956, making certain further amendment to the Cotton Textiles (Control) Order, 1948.

(7) S.R.O. No. 2144, dated the 24th September, 1956, making certain further amendment to the Cotton Textiles (Control) Order, 1948.

(8) S.R.O. No. 2278, dated the 6th October, 1956, making certain further amendment to the Cotton Textiles (Control) Order, 1948.

(9) S.R.O. No. 2319, dated the 11th October, 1956, making certain further amendment to the Cotton Textiles (Control) Order, 1948.